

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-301

Appeal No. 364/252/ND/2019

IN THE MATTER OF:

Income tax Officer M/s Aman Infocom Pvt Ltd

....Applicant

Vs.

ROC

....Respondent

SECTION

Under Section 252

Order delivered on 21.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

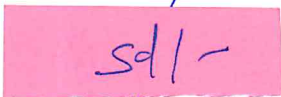
: Adv. Easha Kadian & Ms. Lakshmi Gurung, Standing Counsel


For the Respondent

: Mr. M Yadubhushana Ld. ARoC

ORDER

Arguments heard. Reserved for orders.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)

CG